

Declaration or Assets and Liabilities

Year 2023-2024

I, Panchanand Sah son/daughter/wife of Late Banarsi Sah
aged 47 Years, belonging to Bihar Vidhan Sabha Secretariat
Patna
service and presently working as Assistant Section Officer given

herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	51551/-	50,000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	₹60,000/- Per Year RD ₹60,000/- Per Year R.D	—	—	—
(iii)	Bonds, Debentures and shares in Companies	24000/- Per Year Mutual Fund	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	8623/- Per Year LIC	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	Bike Hero Honda Pleasure	—	—	—
(vi)	Jewellery (give details of weight and value)	—	105gm Gold	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*
Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Modhipur 56½ Dismal Mahiyama Khatra 307	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Mahiyama Part 15½ Dismal = 3½ Dismal	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Patna Gardani bag Sareeta bag 18½ Dhura Shra 583	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I PATNA	782000/- H/R 28000/- P/L
	(ii) Loans from financial institutions	LIC	135000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—

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	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	80852/- 2022-2023 PAN-DEFPS88944	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA - 1316

Gender

:-

M

(M/F)

Date of Birth

:-

1 2 0 2 1 9 7 7

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

Assistant section officer Bihar Vidhan Sabha

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

पंचानंद साह
Panchanand Sah

Name of Employee:

PANCHANAND SAH

Designation:

Assistant Section officer

Department:

Bihar Vidhan Sabha Patna

Place:

Patna

Date:

09/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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